

Land for Petrol Pump

†838. **SHRI KRUPAL BALAJI TUMANE:**

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether land is taken on lease for setting up petrol pumps by the public and private sector petroleum companies/owners;
- (b) if so, the details thereof along with the land taken on lease from the year 2000 till date and the names of companies and their owners, company-wise and State/UT wise;
- (c) whether land taken on lease has not been returned to the land owners and if so, the details thereof and the reasons therefor;
- (d) whether the Government has conducted any investigation or review in this regard and if so, the details and the outcome thereof and if not, the reasons therefor;
- (e) the criteria or conditions fixed by the Government for taking land on lease along with the guidelines issued by the Government for returning land on time; and
- (f) whether the Government has received complaint of irregularities in this regard and if so, the details thereof along with the action taken by the Government thereon, complaint-wise?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

- (a) Expansion of Retail Outlets (ROs) network by Oil Marketing Companies (OMCs) in the country is a continuous process. ROs are set up by OMCs at identified locations based on field survey and feasibility studies. Locations found to be having sufficient potential as well as economically viable are rostered in the Marketing Plans for setting up ROs. OMCs have been leasing / de-leasing RO sites on an ongoing basis as a part of their normal business process, considering the commercial angle and taking into account the legal position available for the RO site.

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- (b) OMCs take land on lease for developing the Retail outlets on Corporation owned basis. OMCs have 31899 Corporation owned ROs as on 1.4.2018. State-wise/UT-wise number of these ROs as on 1.4.2018 is given in Annexure.

Further, out of the above, OMCs have taken 26191 sites on lease for developing ROs from the year 2000 (IOCL : 8730; BPCL : 7223 and HPCL : 10238).

- (c) to (f) OMCs receive representations from land owners for release of land either after expiry of lease period or during the lease period itself citing various reasons.

Land for setting up ROs is taken on lease from land owners after negotiations at mutually agreed rentals and terms & conditions. Normally, the lease of the RO land is renewed by mutual agreement between OMCs and the landlords upon expiry of the lease period. However, in some cases, due to various reasons such as exorbitant rates demanded by the landlords beyond economical viability and delay in finalization of rentals, demand for de-leasing of the site, land sold by the original landlord without informing the concerned OMC, dispute among the family members, court cases, etc. OMCs may not be in a position to renew the lease in such cases.

Broad de-leasing guidelines have been approved by the Ministry. The said broad de-leasing guidelines cover the aspects of periodic identification of Strategic/Non-strategic sites by the OMCs and the approach to be adopted where lease is valid / expired and renewal option is available / not available. Accordingly, OMCs deal with the representations/complaints received for de-leasing of the land.

ANNEXURE

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.838 asked by Shri Krupal Balaji Tumane, MP regarding 'Land for Petrol Pump'.

OMC : State-wise/UT-wise number of ROs where land is procured for setting up ROs as on 01.04.2018

State	IOC	BPC	HPC	OMC
	CC	CC	CC	CC
Andaman & Nicobar	5	0	0	5
Andhra Pradesh	613	537	921	2071
Arunachal Pradesh	17	9	0	26
Assam	131	92	92	315
Bihar	218	232	419	869
Chandigarh	20	9	11	40
Chattisgarh	117	151	297	565
Dadra Nagar Haveli	7	3	10	20
Daman & Diu	9	5	11	25
Delhi	171	108	95	374
Goa	16	42	33	91
Gujarat	477	543	682	1702
Haryana	424	297	664	1385
Himachal Pradesh	77	59	108	244
Jammu & Kashmir	87	97	121	305
Jharkhand	159	127	222	508
Karnataka	847	694	862	2403
Kerala	438	387	527	1352
Lakshdweep	0	0	0	0
Madhya Pradesh	380	436	786	1602
Maharashtra	659	1178	1533	3370
Manipur	14	8	0	22
Meghalaya	51	34	22	107
Mizoram	12	4	3	19
Nagaland	21	6	3	30
Odisha	234	222	257	713
Puducherry	44	33	39	116
Punjab	467	407	829	1703
Rajasthan	663	573	932	2168
Sikkim	8	2	5	15
Tamil Nadu	1107	998	1145	3250

Telangana	641	465	673	1779
Tripura	14	2	0	16
Uttar Pradesh	946	949	1278	3173
Uttrakhand	66	86	149	301
West Bengal	461	357	397	1215
All India	9621	9152	13126	31899